

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.312/2002

Date of order: 4.9.2002

Prem Nath, S/o Agia Ram, R/o House No.45-III,
Sriganganagar, presently working as Divisional Engineer,
Sriganganagar.

...Applicant.

Vs.

1. Union of India through its Secretary, Govt of India, Mini. of Tele-Communication, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecommunication, Rajasthan Telecom Circle, M.I.Road, Jaipur.
3. General Manager, Telecom Distt, Sriganganagar, Rajasthan.

...Respondents.

Mr.P.P.Mathur - Counsel for applicant.

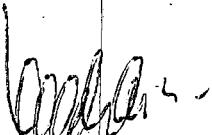
CORAM:

Hon'ble Mr.H.O.Gupta, Administrative Member

Hon'ble Mr.M.L.Chauhan, Judicial Member.

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this O.A as in his view this Bench of the Tribunal has no jurisdiction. The prayer granted. The O.A is dismissed as withdrawn.


(M.L.Chauhan)

Member (J)


(H.O.Gupta)

Member (A)